

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.21
I.A. (Liq). No.04/2024 in
C.P. (IB).No.04/BB/2022

IN THE MATTER OF:

M/s. NYS Granites Impex Pvt. Ltd.

... Petitioner

Order under Section 10 of IBC, 2016

Order delivered on 26.06.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Shri Abhijith Atur

ORDER

I.A. (Liq). No.04 of 2024:

1. Heard the Ld. Counsel appearing for the RP.
2. List the case on **22.07.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Anishma

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)